

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 12

C.P. (IB)/915(MB)2023

CORAM

SHRI. CHARANJEET SINGH GULATI SHRI. K .R. SAJI KUMAR
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Piramal Capital & Housing Finance limited**

Vs

Notion Real Estate Private Limited

For FC : Adv Nausher Kohli

For CD : None present

IBC under Sec. 7

ORDER

1. Counsel for the FC had earlier filed service affidavit wherein it was revealed that the CD had shifted from the given address. Hence, paper publication was resorted to.
2. Heard, Counsel for the FC who has tendered copy of the paper publication with affidavit already filed at the Registry evidencing paper publication undertaken on 31.10.2023. Hence, service is complete.
3. There is no representation for the CD today. CD is, therefore, set *ex-parte*. **For further consideration/hearing/disposal, list on 14.12.2023.**

Sd/-
CHARANJEET SINGH GULATI
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//